

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1467
ANSWERED ON:05.03.2010
INCLUSION IN ST LIST
Sardinha Shri Francisco

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether proposals for changing any community presently included in the Other Backward Class (OBC) list to Scheduled Tribe (ST) list has been received by the Union Government;and

(b) if so, the details thereof and action taken thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF TRIBAL AFFAIRS (DR. TUSHAR A CHAUDHARY)

(a)&(b): Ministry of Tribal Affairs has not received any proposal from any State Government/UT Administration, in accordance with the provisions contained in Article 342 of the Constitution as well as the modalities approved by the Government in June, 1999, wherein a specific request for changing a community presently included in the Other Backward Class (OBC) list to Scheduled Tribe (ST) list has been made.